

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 21.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.701/2019 in CP(IB) No.462/7/HDB/2018
NAME OF THE COMPANY	ICOMM Tele Ltd
NAME OF THE PETITIONER(S)	L&T Infrastructure Finance Company Ltd
NAME OF THE RESPONDENT(S)	ICOMM Tele Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No.701/2019 is filed by the Canara Bank.

Learned counsel for R2 (ICOMM Tele Ltd) appeared.

Counsel for R1 (Successful Resolution Applicant) appeared.

We direct Applicant to serve notice once again to BSNL and file affidavit of service within a week.

Matter stands adjourned for further consideration to 18.02.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL